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Government's developmental initiatives by damaging infrastructure like roads, mobile towers etc. and causing arson to discourage contractors and other agencies from undertaking the development work. This has resulted in minor increase in incidents of violence and resultant deaths in the core areas.

Enhancing annual allocations under SDRF

†3559. DR. KIRODI LAL MEENA: Will the Minister of HOME AFFAIRS be pleased to state:

- whether Government intends to enhance the annual allocation of State Disaster Response Fund (SDRF) for 2016-17 and subsequent years in proportion to increase in criterion; and
 - (b) if so, by when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI): (a) and (b) The allocation of State Disaster Response Fund (SDRF) is based on the Award of the successive Finance Commissions (set-up under the Article 280 of Constitution from time-to-time) for the entire Award period. Based on the recommendations of the Fourteenth Finance Commission, Central Government has already enhanced the allocation of SDRF to ₹ 61,220 crore for the Award Period (i.e. 2015-16 to 2019-20) against the allocation of ₹ 33,580.93 crore for the period of 2010-11 to 2014-15.

Trafficking of women and children

3560. DR. KANWAR DEEP SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the number of cases of trafficking of women and children is increasing every year as per the report of National Crime Records Bureau;
 - (b) if so, the details thereof;
- whether it is also a fact that in majority of cases, trafficked women and children are untraceable;
- (d) if so, the details thereof and the total number of cases of missing girls and children traced during the last three years;

[†]Original notice of the question was received in Hindi.